GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION **RAJYA SABHA**

STARRED QUESTION NO : 156 (TO BE ANSWERED ON THE 4th August 2025)

LIVES LOST IN AIRLINE ACCIDENTS

*156. SHRI GOLLA BABURAO

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether large number of lives have been lost on account of Government-owned and run airlines;
- (b) if so, the details thereof;
- (c) whether it is a fact that if Ahmedabad AI-171's crash is added total reaches more than 850;
- (d) manner in which civilian air accidents in India can be compared with other developed and developing countries;
- (e) whether DGCA has ordered extended surveillance; and
- (f) if so, the number of aircraft that have so far been inspected and the number of them found to be requiring thorough inspection and the number that needs to be grounded, but are flying?

ANSWER

MINISTER OF CIVIL AVIATION

(Shri Kinjarapu Rammohan Naidu)

(a) to (f): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (F) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 156 FOR REPLY ON 04.08.2025 REGARDING "LIVES LOST IN AIRLINE ACCIDENTS" BY "SHRI GOLLA BABURAO"

- (a) & (b): Since the privatization of Air India on 27.01.2022, no accident has occurred involving government-owned airlines.
- (c): On 12.06.2025, Air India flight AI-171 crash at Ahmedabad, 260 persons sustained fatal injuries in the accident, 241 on board and 19 on the ground.
- (d): Comparison of accidents involving scheduled commercial operator (above 5700 kg) for India with world / developed & developing countries is attached as Annexure I.
- (e) & (f): Directorate General of Civil Aviation (DGCA) has a structured surveillance and audit framework in place i.e. planned and unplanned surveillance of organization /aircraft, which includes regular and periodic audits, spot checks, night surveillance and ramp inspections across all operators, including continuous oversight of maintenance practices. In case there is a violation, DGCA takes enforcement action as per its Enforcement Policy and Procedure Manual.

Post-accident of Air India flight AI-171 Boeing 787 aircraft on 12.06.2025, DGCA has ordered to conduct the checks/inspections of all 33 787-Dreamliner aircraft of Air India.

Out of total 33 aircraft, 31 operational aircraft have been inspected wherein minor findings were observed in 8 aircraft. These aircraft have been released for operation post rectification. The remaining 2 aircraft are under scheduled maintenance.

Comparison of accidents per million departures involving Scheduled Commercial Operator (above 5700 kg):

Annexure I

Year	World	India	China	USA	UK
2020	2.14	3.1	0.25	1.91	0
2021	1.93	4.8	0.22	3.06	0
2022	2.05	0.9	0.55	2.69	0
2023	1.87	0	0.4	3.14	2.1
2024	2.56	0	0.76	2.68	2.02